

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.3598/2017

This the 12th day of October, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri K N Shrivastava, Member(A)**

1. Ujjwala Pandey, Assistant Section Officer,
W/o Mr. Akash Pandey,
Resident of Q-496, Q Pocket,
Dilshad Garden, New Delhi-110095.

2. Vipin Kumar, Assistant Section Officer,
S/o Shri Gopal Singh,
B-18A, Shyam Vihar Phase-I,
Deenpur Najafgarh,
New Delhi-110043. Applicants

(By Advocate: Ms. Geetanjali Mohan)

Versus

1. Union of India through the Secretary,
Ministry of Personnel,
Public Grievances and Pensions,
Department of Personnel & Training,
North Block, New Delhi.

2. The Chairman, Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110069.

3. The Secretary, Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi-110001.

4. Ajay Kumar,
Section Officer, Railway Board.

5. Harsha Sikari,
Section Officer, Railway Board.
6. Sarfaraj Alam,
Section Officer, Railway Board.
7. Rajeev Kumar Saha,
Section Officer, Railway Board.
8. Randhir Mishra,
Section Officer, Railway Board.
9. Pankaj Kumar Gupta,
Section Officer, Railway Board.
10. Bhawana Payal,
Section Officer, Railway Board.
11. Manoj Kumar,
Section Officer, Railway Board.
12. Narendra Lal,
Section Officer, Railway Board.
13. Prakash Chand Bairwa,
Section Officer, Railway Board.
14. Madhu Gupta,
Section Officer, Railway Board. Respondents

The service of Respondent No. 4 to 14 are through Respondent No. 3.

(By Advocates: Shri R.N. Singh for Res.No.1, Shri R.V. Sinha for Respondent No.2 and Shri Shailendra Tiwari for Res. No.3)

Order (Oral)**Justice Permod Kohli:**

Shri R.N. Singh, Shri R.V. Sinha and Shri Shailendra Tiwari, learned counsel, appear on behalf of respondent Nos.1, 2 & 3 respectively on issuance of advance copies of the OA.

2. After arguing for sometime, learned counsel for the applicant seeks to withdraw this OA with liberty to file a fresh one challenging the rejection of representation order dated 05.05.2017. Prayer allowed. OA is dismissed as withdrawn with liberty as aforesaid.

(K N Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

/vb/